

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 07/GT/2016**

Subject : Revision of tariff of Udipi Thermal Power Station (2x600 MW) for the period from 11.11.2010 to 31.3.2014 (after truing up exercise).

Petitioner : Udipi Power Corporation Ltd

Respondents : Power Company of Karnataka Ltd & others

Date of hearing : **24.5.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson  
Shri A.K.Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K Iyer, Member

Parties present : Shri Anand Srivastava, Advocate, UPCL  
Shri, R. Parthasarthy, UPCL  
Shri D.L Chidananda, Advocate PCKL  
Shri Gopal Savithnama.C, PCKL

**Record of Proceedings**

The learned counsel for the petitioner, UPCL prayed for time to file its rejoinder to the reply filed by respondent Power Company of Karnataka limited vide affidavit dated 16.5.2016 in the matter.

2 The Commission directed the other respondents to file their reply, by 20.6.2016 and the petitioner to file the rejoinder, if any, by 7.7.2016.

3. The Commission directed to list the matter for hearing on 12.7.2016. The Commission further directed the parties to comply with the specified timeline and no further time will be granted in the matter.

By Order of the Commission

Sd/-  
(T. Rout)  
Chief (Legal)

